

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1006 OF 2007

A. SHANKAR

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

Date: 18/05/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY  
HON'BLE MR. JUSTICE DEEPAK VERMA  
(VACATION BENCH)

For Appellant(s) Mr. Sanjay Mishra, Adv.  
for D.K. Garg, Adv.

For Respondent(s) Mr. B.S. Gautham, Adv.  
for Anita Shenoy, Adv.

UPON hearing counsel the Court made the following  
O R D E R

When the matter is called for hearing, we have been informed that mother of the arguing counsel has passed away. On the prayer made by learned counsel, we are adjourning the matter.

List on 23rd May, 2011.

[ Charanjeet Kaur ]  
Court Master

[ Renu Diwan ]  
Court Master